

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF APM DESIGN BUILD PRIVATE LIMITED

RELEVANT PARTICULARS	
1. Name of corporate debtor	APM DESIGN BUILD PRIVATE LIMITED
2. Date of incorporation of corporate debtor	14/05/2019
3. Authority under which corporate debtor is incorporated / registered	ROC- Bangalore
4. Corporate Identity No./Limited Liability Identification No. of corporate debtor	CIN: U45309KA2019PTC124318
5. Address of the registered office and principal office (if any) of corporate debtor	BSN Hari & D Ravishankar No.1, Hara Housing, Gutte Anjaneya Street, Arekempahalli, Hosur Main Road, Wilson Garden, Bangalore, Bangalore South, Karnataka, India, 560027
6. Insolvency commencement date in respect of corporate debtor	23.05.2025 {Order received by Resolution Professional on 21.06.2025}
7. Estimated date of closure of insolvency resolution process	18.12.2025 (180 days from the date of Commencement of resolution process)
8. Name and registration number of the insolvency professional acting as interim resolution professional	Name: Gagan Gulati Reg. Number: IBBI/IPA-002/IP N00893/2019-2020/12832
9. Address and e-mail of the interim resolution professional, as registered with the Board	Reg. Address: A-179, First Floor, Sudershan Park, New Delhi 110015. Email address: advocategulati@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Reg. Address: I-23, L.G.F, Lajpat Nagar III, New Delhi, Delhi 110024. Email address: cirpapmdesign@gmail.com
11. Last date for submission of claims	05.07.2025 (i.e. 14 days from the date of receipt of order by the IRP)
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: Not Applicable

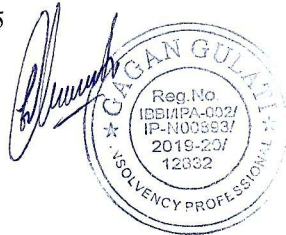
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **APM Design Build Private Limited** on 23.05.2025 {Order received by **Resolution Professional** on 21.06.2025}.

The creditors of **APM Design Build Private Limited** are hereby called upon to submit their claims with proof on or before **05.07.2025** (i.e. 14 days from the date of receipt of order by the IRP) to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 24.06.2025
Place: Bangalore



Gagan Gulati
IRP of **APM Design Build Private Limited**
IBBI/IPA-002/IP-N00893/2019-2020/12832



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FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR M/s S L S POWER CORPORATION LIMITED OPERATING IN RAMPUR HYDRO POWER PLANT AT DUMMUGUDEM, BHADRACHI (KOTHAGUDA) DISTRICT, TELANGANA
 (Under sub-section (1) of Regulation 38A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

- Name of the corporate debtor along with PAN/ CIN/ LLP No.
- Address of the registered office
- URL of website
- Details of place where majority of fixed assets are located
- Installed capacity of main products/services
- Quantity and value of main products/services sold in the last financial year
- Number of employees working
- Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL
- Eligible for resolution applicants under section 25(2)(b) of the Code is available at URL
- Last date for receipt of expression of interest
- Date of issue of provisional list of prospective resolution applicants
- Last date for submission of objections to provisional list
- Date of issue of final list of prospective resolution applicants
- Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants
- Last date for submission of resolution plans
- Process email id to submit Expression of Interest

S/S
 CA Kamamma Prabhakar Rao
 Resolution Professional
 IBS/PPA-001/HRP/001/001/2016-2019/1220
 39-4-1, S.S. Koduru Enclave, Pichichahalli Street, Labapet, Vijayawada, NTR District, Andhra Pradesh 520010, India
 For M/s S L S Power Corporation Limited (In CIRP)
 Date: 24/06/2025
 Place: Vijayawada

FORM A
PUBLIC ANNOUNCEMENT
 (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF APM DESIGN BUILD PRIVATE LIMITED

RELEVANT PARTICULARS

- Name of corporate debtor
- Date of incorporation of corporate debtor
- Auditory order and corporate status
- Corporate Entity No./Local Entity Identification No. of corporate debtor
- Address of the registered office and principal office (if any) of corporate debtor
- Insolvency commencement date as per order of appointing creditor
- Estimated date of closure of insolvency resolution process
- Name and registration number of the insolvency professional acting as insolvency professional
- Address and e-mail of the insolvency professional, as registered with the Board
- Address e-mail to be used for correspondence with the insolvency professional
- Last date for submission of claims
- Classes of creditors, if any, under class (a) of sub-section (4b) of section 21, provided by the insolvency professional
- Name of insolvency professional designated as Authorized Representative of creditors in class (a) (Three times in each class)
- Address of authorized representative as mentioned at

APM DESIGN BUILD PRIVATE LIMITED
 H/0002020
 90C Bangalore
 CIN: U45399KA2019PTC04318
 URS/38A02/19/FC/124318
 BSN Hath G Road/Baranthe No. 1, Hara Housing, Gunje Anjaney Street, Asanapurthalli, Hara Main Road, Mysore, Karnataka, India, 58527
 23.08.2025 (Order received by Insolvency Professional on 23.08.2025)
 18.12.2025 (180 days from the date of commencement of resolution process)
 Name: Gagan Gulati
 Reg. Number: IBS/002/2019/NO/002/2019/2022
 Reg. Address: A-178, 7th Floor, Sankar Park, New Delhi 110035.
 Email address: gagan.gulati@gmail.com
 Reg. Address: 1-5, Light House, New Delhi 110024.
 Email address: gagan.gulati@gmail.com
 23.07.2025 (180 days from the date of receipt of order by the IRP)
 Nil/Applicable
 Nil/Applicable
 Web: https://ibbi.gov.in/home/downloads
 Physical Address: Nil, Not Applicable
 Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the APM Design Build Private Limited on 23.08.2025 (Order received by Insolvency Professional on 23.08.2025). The creditors of APM Design Build Private Limited are hereby invited to submit their claims with proof or before 07.07.2025 i.e. 14 days from the date of receipt of order by the IRP to the insolvency professional at the address mentioned in paragraph No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with proof in physical mode. In case of any queries, the creditors may contact the insolvency professional at the address mentioned in paragraph No. 10. Submission of false or misleading proofs of claim shall attract penalties.
 Gagan Gulati
 IRP of APM Design Build Private Limited
 IBS/PPA-002/HRP/002/001/2019-2022/12831
 Date: 24.06.2025
 Place: Bangalore

S.E. RAILWAY - TENDER
E-Tender Notice No. SER-EPG-MUNR-RCN-TORR-2427 KV, Date: 19.06.2025
 For and on behalf of the President of India, Chief Electrical Engineer (Project), South Eastern Railway, 11, Convent Lane, Beliaghata, Kolkata-700015 invites e-Tender for the following work: Name of work and its location: Design, Supply, Erection, Testing & Commissioning of 132 KV Traction Substation, Sectioning & Paralleling post (SP), and Sub sectioning & Paralleling post (SSP) in 2x25KV System on Main Branch Section of Ranchi division of South Eastern Railway to meet 300MT loading target on EPC mode. Completion period of the work: 540 days from appointment date. Approximate cost of the work: ₹162,17,96,377.19. Bid Security: ₹ 82,59,000. Validity of offer: 180 days from the date of opening of tenders. Last date of receiving queries: 03.07.2025. Pre-bid meeting: 07.07.2025 at 11.30 hrs. Cost of Tender Documents: Nil. Physical submission of all documents listed in clause no. 2.1.2: 11.06.2025 15:00 hrs. IST. Opening date of tender: 07.08.2025 (14:00 hrs. IST). Website particular where complete details of tender can be seen: www.reps.gov.in. (PR-356)

MIT No. ST_P_SER_25_KAVAGH1_HUN_RL dated 19.06.2025. For & on behalf of President of India, Dy. CST/WorksHQ, South Eastern Railway, Garden Reach, Kolkata-700043 invites E-Tender for the following work: Description of work: Supply, installation, testing & commissioning of Kaverich on HUN/Ranchi, including associated works on section of Kharagpur, Adra, Ranchi & Chakradharpur division of South Eastern Railway. Approximate cost of work: ₹ 257,82,39,494. Earnest money: ₹ 1,00,00,000. Closing date and time: 28.07.2025 at 16:00 hrs. The detailed tender notice for the above tender has already been published in website: www.reps.gov.in. (PR-363)

South Western Railway
Tender Notice No. 11/2025/SBC
Dated: 19-06-2025
 The undersigned, on behalf of the President of India, invites E-Tenders through IREPS only for supply of following item:
 Description of item: Supply, installation & Commissioning of Compressor at pipeline Qty-01 Set
 Tender No. 16259394
 Last date for submission/tender Due on: 10th 16:30 hrs. on 14-07-2025
 For details log on: www.ireps.gov.in
 Senior Divisional Materials Manager
 PNB2204AF/RRS/IR/2025/Se Bengaluru
 Download the IREPS Mobile App from Google Play Store for direct postings of unreserved tickets
 South Western Railway-SW (SBC) (SBC) (SBC)

ADVERTORIAL
GNA India Announces "BharatAirFi" Project and Next-Generation Wi-Fi Infrastructure and quantum computing facilities under Public-Private partnership BSNL at Bangalore.

GNA India Private Limited is Bangalore based Indo-Japanese joint venture involved in setting up next-generation Wi-Fi communication infrastructure service. GNA India started implemented full-scale deployment of the BSNL approved BharatAirFi project, under public-private partnership which provides service to the public at remote areas and tourist sector at very affordable prices. GNA India is expanding its operations in Bangalore putting up next-generation Wi-Fi communication infrastructure service center at GCC facilities coming up at ITR of KIADB industrial park Devenahalli at close proximity to Bangalore International Airport.

According to NAGARAJAM Director and CEO of GNA India the proposed project will have an investment of 7500 crores, with an employment potential of 600. GNA India is already entered into an MOU with ASHALT Industries Bangalore for long term lease of 1,00,000 sq.ft. area for its facilities in their

GCC project coming up by the name ASHALT Sanctuary this facilities are designed by Subarna Jurong Singapore-based architect. GNA has announced the launch of Bharat Smart Chain (BSC), built on cutting-edge quantum technology with BSNL on 25% of June 2025. The technology will focus on developing blockchain and quantum computing based systems for financial institutions worldwide. Planning full-scale international market entry in 2026, targeting in Southeast Asia, Middle East, and African markets. GNA India is Compliant with International Quality & Security Standards: ISO/IEC 27001:2022-Information Security Management System ISO 9001:2015-Quality Management System This ensures operations at world-class quality and security standards for AI, IT, data, advanced analytics, product development, and consulting services.

InCred Financial Services Limited
(ERSTWHILE KNOWN AS KKR INDIA FINANCIAL SERVICES LTD)
DEMAND NOTICE - NOTICE UNDER SECTION 13 (2) OF THE SECURITISATION AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002

Under Section 13 (2) of the Securitisation and Enforcement of Security Interest Act, 2002 (the said Act) read with Rule 3 (1) of the Security Interest (Enforcement) Rules, 2002 (the said Rules). In exercise of powers conferred under Section 13(2) of the said Act, read with Rule 3 of said Rule, the authorized officer has issued Demand in the respective demand notices issued in the form in connection with above, notice is hereby given once again to all the Borrower's Co-borrower's to pay within 60 days from the publication of this notice, the loan amount mentioned together with further interest (on the date) of Demand Notice till the date of payment. The detail of the Borrower's (s) amount attached to each Demand Notice and security of Demand Notice is as under:-

Last Agreement No./s / Name of the Borrower's / Guarantor/s / Secured Notice Date and Amount

LNMG/SA/23-24644475 20/06/2025 - INR. 28,40,163/- (Rupees Twenty Eight Lakhs Four Thousand One Hundred and Sixty Nine Only) as on 11.06.2025

1. V M S SPRINGS 2. VISHWA Y 3. JAYALAKSHMIHAMA VIJ
 Thousand One Hundred and Sixty Nine Only) as on 11.06.2025

Description of secured assets (immovable properties):- All that piece and parcel of the Northern Portion of property bearing Westat Site No. 17, Assessment No.8412, measuring East to West 40 feet and North to South 17 feet, situated at Sirigandhahalli, Kottigalaya, Sankatankatte Village, Technopark Road, Bangalore and bounded by South By - North portion of same property West By - Site No.26 North By - Properly belongs to Chennappa East By - Road Land area of 680 sq.ft.along with all buildings and structures attached to the north or permanently fastened to anything attached to the land, both present and future and all subsidiary immovable rights attached thereto.

If the said Borrowers fails to make payment to InCred Financial Services Limited as aforesaid, I/S, may proceed against the above secured assets under Section 13(2) / 13(4) of the said Act and the applicable Rules, entirely at the risk, cost and consequences of the above parties mentioned above.

Sd/- Authorized Officer - for InCred Financial Services Limited (Erstwhile known As Kkr India Financial Services Ltd)
 Place Bangalore Date:24.06.2025.

SMFG India Home Finance Co. Ltd.
 Corporate Off. : 503 & 504, 9/F Floor, G-Block, Infosys Bldg, BMC Main Road, Koramangala 4th Cross, Bangalore - 600001.
 Regd. Off. :- Commissioner IT Park, Tower B, 1st Floor, No. 111, Mount Poonamallee Road, Paur, Chennai - 600116, TN

POSSESSION NOTICE FOR IMMOVABLE PROPERTY (Appendix IV) Rule B(i)

WHEREAS the undersigned being the Authorized Officer of SMFG India Home Finance Co. Ltd., a Housing Finance Company (fully registered with Registrar of Companies) (Formerly known as "SMHFC") under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (SA of 2002), and in exercise of the powers conferred under Section 13(2) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 (SIR) issued Demand Notice under Section 13(2) of the said Act read with Rule 3 of the said Rules upon you being the borrower (names mentioned below) to repay the amount mentioned in the said notice and interest thereon within 60 days from the date of receipt of the said notice. The borrowers mentioned herein below having failed to repay the amount, notice is hereby given to the borrowers mentioned herein below and to the public in general that the undersigned in pursuance of the possession of the property described herein below in exercise of powers conferred on me under sub-section (4) of section 13 of the Act read with Rule 6 of the Security Interest (Enforcement) Rules, 2002. Small Demand Notice mentioned below in detail in particular and the public in general are hereby cautioned not to deal with said property and any dealings with the property will be subject to the charge of "SAIFRC" for an amount as mentioned herein under and interest thereon.

Sl. No.	Name of the Borrower(s) / Guarantor(s) (LAN)	Description of Secured Assets (Immovable Property) (LAN)	Demand Notice Date & Amount	Date of Possession
LAN - 601138011370393	1. Hemant N 2. Sri Krishnamurthy 3. Peddaveethi N W/o. Krishnamurthy	All The Part And Parcel Of The Property Bearing Sr No: 13/122 Measuring East To West 40 Feet And Six Inches And North To South 16 Feet. In All Measuring 1215 Square Feet. Formed By Site No. 19/11 East To West 40 Feet And North To South 16 Feet. Situated At Sirigandhahalli, Kottigalaya, Sankatankatte Village, Technopark Road, Bangalore and bounded by South By - North portion of same property West By - Site No.26 North By - Properly belongs to Chennappa East By - Road Land area of 680 sq.ft.along with all buildings and structures attached to the north or permanently fastened to anything attached to the land, both present and future and all subsidiary immovable rights attached thereto.	21.03.2025 Rs. 28,40,163/- (Rupees Twenty Eight Lakhs Four Thousand One Hundred and Sixty Nine Only) as on 11.06.2025	19.06.2025
LAN - 6011389511646212	1. Sheriba Ravi N 2. Nagamma, W/o. Rajendra	All That Piece And Parcel Of The Property Bearing Khata/Assessment No. 771, Site No. 3, Situated At Alagurup New Layout, Kanasa Halli, Narasimha Parasanthi Limits, Mysore District, Measuring East To West 14 Feet And North To South 30 Feet. Boundaries: East By: Property Of Nirmala And P. Nataraju, West By: Road, North By: Site No. 2, South By: Site No. 4.	21.03.2025 Rs. 28,41,204.52 (Rs. Twenty Eight Thousand Four Hundred Four & Paise Only) as on 14.03.2025	20.06.2025
LAN - 6011382113540929	1. Jyothi S, 2. Sathish, Sathish, S/o. Thimma Gowda	All That Piece And Parcel Of The Property Bearing Sr No. 69, Sp. No. 302/2 Measuring East To West 4.587 Meters And North To South 35.356 Meters, Adjoining 150.82 Sq Meters, And Bounded On East Side By Property Of Late Subbaprasanna Chelvan, West By: Wall And House Of Rangaswamy, North By: K R Nagaraj Ramanaharapur Road, South By: House Of G R Dinakar. Within The Registration District Of Mysore And Sub Registration Office At K R Nagaraj (Mysr) Sub Registrar. (Here In After Referred To As Residential Property)	21.03.2025 Rs. 29,98,306.39 (Rs. Twenty Nine Lakhs Eight Thousand Three Hundred Six & Paise Thirty-Nine Only) as on 14.03.2025	23.06.2025
LAN - 601038211549317	1. Narasimhamurthy B V 2. Venkateshwarappa 2. Veena, W/o. Narasimhamurthy B V	All That Piece And Parcel Of Property Bearing Sr No. 69, Sp. No. 302/2 Measuring East To West 20 Feet, North To South 30 Feet, Total Measuring 600 Sq Ft. Situated At Jakkasandra Village, Kanasa Halli, Nelamangaluru Taluk, Bangalore Rural District, And Bounded On The East By: Site No. 68, West By: Site No. 70, North By: Road, South By: Site No. 68. Within The Registration District At Bangalore Sub Registration Office At Belmangaluru. (Here In After Referred To As Residential Property)	21.03.2025 Rs. 30,78,824.67 (Rs. Thirty Lakhs Eight Thousand Eight Hundred Twenty-Four & Paise Sixty-Seven Only) as on 14.03.2025	23.06.2025

Place : Bangalore, Mysore, Karnataka
 Date : 18.06.2025 / 20.05.2025 / 23.06.2025
 Authorized Officer, SMFG INDIA HOME FINANCE CO. LTD.

"IMPORTANT"

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ಯೂನಿಯನ್ ಬ್ಯಾಂಕ್ ಆಫ್ ಇಂಡಿಯಾ ಸಾರ್ವಜನಿಕ ವಾಣಿಜ್ಯ ಬ್ಯಾಂಕ್

ಸಂ. 19/6, ದೇವಿ ಮಠ, ಮೈಸೂರು-560006. ಫೋನ್: 9137913521, ಇಮೇಲ್: unionbank@unionbankofindia.com

ಸಾರ್ವಜನಿಕ ವಾಣಿಜ್ಯ ಬ್ಯಾಂಕ್ (ಎಂ.ಒ.ಎಸ್.ಬಿ.ಎಸ್.) ಕಛೇರಿ/ಕಾರ್ಯಾಲಯದ ವಿವರಗಳು

1) ಸೇವಾಧಾರಿತ (1) ಕ್ರಮ. ಸಂಖ್ಯೆ: 28, ದಿನಾಂಕ: 28.06.2025. ಈ ಆದೇಶದಡಿ ಈ ವ್ಯವಸ್ಥಾಪಕ ನಿರ್ದೇಶಕರು...

CAUTION- Readers are advised to make appropriate enquiries while responding to advertisements in these columns.

ಪ್ರಕಟಣೆ ಮತ್ತು ಪ್ರಚಾರಣೆಗಳಿಗೆ ಸಂಬಂಧಿಸಿದಂತೆ ಗ್ರಾಹಕರನ್ನು ಕುರಿತು ಎಚ್ಚರಿಕೆಯ ಸಂದೇಶ

Table with 2 columns: ಸಂಖ್ಯೆ/ನಂ. and ವಿವರ. Contains details about various services and notices.

ಪತ್ರಿಕೆ ಮತ್ತು ಮಾಹಿತಿ ಸಂಪನ್ಮೂಲ ಬ್ಯಾಂಕ್

ಪತ್ರಿಕೆ ಮತ್ತು ಮಾಹಿತಿ ಸಂಪನ್ಮೂಲ ಬ್ಯಾಂಕ್ (ಪಿ.ಎಂ.ಐ.ಬಿ.ಎಸ್.) ಕಛೇರಿ/ಕಾರ್ಯಾಲಯದ ವಿವರಗಳು

ಪತ್ರಿಕೆ ಮತ್ತು ಮಾಹಿತಿ ಸಂಪನ್ಮೂಲ ಬ್ಯಾಂಕ್ (ಪಿ.ಎಂ.ಐ.ಬಿ.ಎಸ್.) ಕಛೇರಿ/ಕಾರ್ಯಾಲಯದ ವಿವರಗಳು

CHANGE OF NAME

I, SHAIK ABDULLAH, S/o. Abdul Rahaman, Aged about 35 years, Residing at No.583, 2nd Cross, Saranahalli, Near Mount Cross School, Thandikebanne Main Road, Bangalore-560077.

ಪದವಿ/ನಾಮದ ಬದಲಾವಣೆ ಕುರಿತು ಸಾರ್ವಜನಿಕ ಘೋಷಣೆ

PUBLIC NOTICE BEFORE THE MOTOR ACCIDENTS CLAIMS TRIBUNAL

ಪದವಿ/ನಾಮದ ಬದಲಾವಣೆ ಕುರಿತು ಸಾರ್ವಜನಿಕ ಘೋಷಣೆ

CHANGE OF NAME

I SHIVASHANT S/O Mallayya Megalamath, R/O Ward 1, Alwandi, Koppal, Karnataka - 583226, have changed my name and shall hereafter be known as SHIVASHANT MEGHALMATH.

CHANGE OF NAME

I AAKRITI D/O Satish Chandra Gupta, R/O Flat No. 404 C Block, Tivoli Apartments, Sh 35, Whitefield Hoskote Road, Near Shell Petrol Pump, Seegehalli, Bangalore East, Kannamangala, Bengaluru, Karnataka - 560067, have changed my name and shall hereafter be known as AAKRITI GUPTA.

PUBLIC NOTICE

ಪದವಿ/ನಾಮದ ಬದಲಾವಣೆ ಕುರಿತು ಸಾರ್ವಜನಿಕ ಘೋಷಣೆ

CHANGE OF NAME

ಪದವಿ/ನಾಮದ ಬದಲಾವಣೆ ಕುರಿತು ಸಾರ್ವಜನಿಕ ಘೋಷಣೆ

SMFG Grihshakti

ಪದವಿ/ನಾಮದ ಬದಲಾವಣೆ ಕುರಿತು ಸಾರ್ವಜನಿಕ ಘೋಷಣೆ

ಪದವಿ/ನಾಮದ ಬದಲಾವಣೆ ಕುರಿತು ಸಾರ್ವಜನಿಕ ಘೋಷಣೆ

ಪದವಿ/ನಾಮದ ಬದಲಾವಣೆ ಕುರಿತು ಸಾರ್ವಜನಿಕ ಘೋಷಣೆ

ಪದವಿ/ನಾಮದ ಬದಲಾವಣೆ ಕುರಿತು ಸಾರ್ವಜನಿಕ ಘೋಷಣೆ

ಪದವಿ/ನಾಮದ ಬದಲಾವಣೆ ಕುರಿತು ಸಾರ್ವಜನಿಕ ಘೋಷಣೆ

ಕನಾಡದ ಗ್ರಾಮೀಣ ಬ್ಯಾಂಕ್

ಕನಾಡದ ಗ್ರಾಮೀಣ ಬ್ಯಾಂಕ್ (ಕೆ.ಗ್ರಾ.ಬಿ.ಬಿ.) ಕಛೇರಿ/ಕಾರ್ಯಾಲಯದ ವಿವರಗಳು

ಪದವಿ/ನಾಮದ ಬದಲಾವಣೆ ಕುರಿತು ಸಾರ್ವಜನಿಕ ಘೋಷಣೆ

ಪದವಿ/ನಾಮದ ಬದಲಾವಣೆ ಕುರಿತು ಸಾರ್ವಜನಿಕ ಘೋಷಣೆ

ಪದವಿ/ನಾಮದ ಬದಲಾವಣೆ ಕುರಿತು ಸಾರ್ವಜನಿಕ ಘೋಷಣೆ

ಪದವಿ/ನಾಮದ ಬದಲಾವಣೆ ಕುರಿತು ಸಾರ್ವಜನಿಕ ಘೋಷಣೆ

ಪದವಿ/ನಾಮದ ಬದಲಾವಣೆ ಕುರಿತು ಸಾರ್ವಜನಿಕ ಘೋಷಣೆ

ಪದವಿ/ನಾಮದ ಬದಲಾವಣೆ ಕುರಿತು ಸಾರ್ವಜನಿಕ ಘೋಷಣೆ

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ಕನಾಡದ ಗ್ರಾಮೀಣ ಬ್ಯಾಂಕ್

ಕನಾಡದ ಗ್ರಾಮೀಣ ಬ್ಯಾಂಕ್ (ಕೆ.ಗ್ರಾ.ಬಿ.ಬಿ.) ಕಛೇರಿ/ಕಾರ್ಯಾಲಯದ ವಿವರಗಳು